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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/2/2016
NAME OF THE PETITIONER(S) : Shri Manohar K.L. and another
NAME OF THE RESPONDENT(S) : Swadharma Swaraajya Sangha & 13 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	DESIKAN B. for ARMY/Army Associates	R1, R2	Desikan B.
2.	Prithviraj (Proxy Counsel) P. Subba Reddy	Counsel for respondents	for Prith

ORDER

Shri B Desikan, counsel for petitioners present. Shri Prithviraj, proxy counsel for senior counsel for R1 present. No representation on behalf of other respondents. Counsel for petitioner is directed to send private notice to the other respondents and file proof of sending and serving the notice thereon with an affidavit by the next date of hearing. Put up on **15.11.2016 at 10.30 A.M.**

(Ch.Mohd.Sharief Tariq)
Member (Judicial)

(K Anantha Padmanabha Swamy)
Member (Judicial)